

O.A./151/90

(C)

Coram : Hon'ble Mr. A.V.Haridasan : Judicial Member
Hon'ble Mr. M.M.Singh : Administrative Member

6/4/1990

Heard Mr.P.P.Bhatt and Mr.J.S.Yadav for Mr.J.D.Ajmera, learned counsel on either side. Issue notices on the respondents to reply on merits within four weeks and on interim relief within 15 days. In the meanwhile we direct that the impugned order shall not be implemented until further direction. The case be listed for further direction after 15 days.

M. M. S

(M.M.Singh)
Administrative Member



(A.V.Haridasan)
Judicial Member

a.a.b.

(2)

O.A.151/90

Coram : Hon'ble Mr. P.H. Trivedi

: Vice Chairman

Hon'ble Mr. N.Dharmadan

: Judicial Member

17/4/1990

Application for withdrawal allowed. The case
is disposed of as withdrawn.


(N.Dharmadan)

Judicial Member


(P.H.Trivedi)
Vice Chairman

a.a.bhatt